SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).234/2020

RAJUBALA DAS Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With applns for clarification/direction)

Date: 27-08-2021 This matter was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE L. NAGESWARA RAO HON'BLE MR. JUSTICE HEMANT GUPTA

For the Parties Mr. Colin Gonsalves, Sr. Adv.

Mr. Mohit Chaudhary, Adv.

Mr. Sidharth Seem, Adv.

Ms. Oliva Bang, Adv.

Ms. Kanwalpreet Kaur, Adv.

Ms. Puja Sharma, Adv.

Mr. Kunal Sachdeva, Adv.

Mr. Balwinder singh Suri, Adv.

Mr. Chowdhary Zulfkar Ali, Adv.

Ms. Garima sharma, Adv.

Ms. Mahima Ahuja, Adv.

Mr. Paras Mithal, Adv.

Mr. Parveen Kumar, Adv.

M/S. Kings And Alliance LLP , AOR

Mr. Tushar Mehta, Ld. SG

Mr. Akshay Amritanshu, Adv

Ms. Swati Ghildiyal, Adv

Ms. Kanu Aggarwal, Adv

Mr. Balaji Srinavasan, Adv

Mr. BV Balaram Das, AOR

Mr. Nalin Kohli, Sr.AAG

Mr. Shuvodeep Roy, AOR

UPON hearing the counsel the Court made the following O R D E R

List on Wednesday i.e. 01.09.2021.

(NIRMALA NEGI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER